MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

Notification of the Ministry of Communications

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898, a copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. G.S.R. 80, dated the May 22 - May, 28, 2016, (weekly Gazette) publishing the Indian Post Office (Amendment) Rules, 2016.

[Placed in Library. See No. L.T. 4947/16/16]

[MR. DEPUTY CHAIRMAN in the Chair]

- I. Order of the Ministry of Agriculture and Farmers Welfare
- II. Reports and Accounts (2011-2015) of various Agro Industries Corporations and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री पुरुषोत्तम रुपाला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:

I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Order No. S.O. 2162 (E), dated the 21st June, 2016, notifying the specifications in respect of certain fertilizers mentioned there on to be manufactured for conducting commercial trials for a period up to 31 March, 2017, from the date of publication of the said order, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 4943/16/16]

- II.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
 - (i) (a) Forty-fifth Annual Report and Accounts of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Papers Laid [29 July, 2016] on the Table 3

- (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L.T. 4991/16/16]
- (ii) (a) Forty-fourth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Thriuvananthapuram, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4992/16/16]
- (iii) (a) Forty-ninth Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L.T. 4990/16/16]
- (iv) (a) Fifty-second Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4989/16/16]

Notifications of the Ministry of Agriculture and Farmers Welfare

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हंः

(i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. G.S.R. 427 (E), dated the 19th April, 2016, publishing the Protection of Plant Varieties and Farmers' Rights (Amendment) Rules, 2016, under Section 97 of the Protection of Plant Varieties and Farmers' Rights Act, 2001. [Placed in Library. See No. L.T. 4804/16/16]